

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:6673  
ANSWERED ON:06.05.2010  
EVALUATION OF MACHINERIES OF CLOSED UNITS OF HFCL AND FCIL  
Saha Shri Anup Kumar

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the estimated scrap value of machineries and equipments lying in each of the closed units of Hindustan Fertilizer Corporation Ltd. (HFCL) and Fertilizer Corporation of India Ltd. (FCIL);
- (b) the area of land along with character of usage of land possessed by each of the closed units for factory and township purposes separately and valuation of the same based on the present market rate ; and
- (c) the steps proposed to be taken by government for gainful utilisation of the said land and machinery lying idle since many years ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) The details of estimated scrap value of machinery and equipments of the closed units of the HFCL and FCIL, done by M/s. Project & Development India Limited (PDIL) are as under:-

Units of HFCL/FCIL Scrap value of un-useable items  
(Rs. in crore)

Durgapur (HFCL)	39.84
Barauni (HFCL)	37.89
Ramagundam (FCIL)	83.32
Gorakhpur (FCIL)	50.53
Talcher (FCIL)	84.74

The valuation of other plant like Haldia unit of HFCL has not been carried out. Valuation of Sindri unit of FCIL is under reconsideration of M/s. PDIL.

(b) The detail of quantity of land along with character of usage of land possessed by closed units of HFCL and FCIL is as under :-

HFCL :

Figures : land in acres

Land Area Durgapur Barauni Haldia

Factory	539.42	405.89	167.67
Township & others	245.21	279.54	86.17
TOTAL	784.63	685.43	253.84

FCIL :

Figures : land in acres

Land Area Sindri Gorakhpur Ramagundam Talcher

Factory	922	300	919	569
Township	2533	693	365	283

Miscellaneous :  
Like link road,  
ash ponds etc. 2720 - - 52

The preliminary valuation of land has been done by M/s. PDIL. According to PDIL, the estimated valuation of land is Rs. 192.99 crore for Durgapur unit, Rs. 128.37 crore for Barauni unit of HFCL and Rs.367.70 crore for Gorakhpur unit, Rs.120.45 crore for Ramagundam unit and Rs.143.21 crore for Talcher unit of FCIL. Since both the companies are sick and before the Hon`ble Delhi High Court/BIFR, the matter of revival is being considered by the Hon`ble Court/BIFR. Therefore, the valuation, the subject matter of the question is subject to the outcome of the proceedings.

(c) The Government has decided to explore the feasibility of revival of the closed public sector units of HFCL and FCIL subject to assured availability of natural gas. An Empowered Committee of Secretaries (ECOS) has been constituted with the mandate to evaluate all investment options for revival of the closed units of FCIL/HFCL and to make suitable recommendations for consideration of the Government. ECOS has considered various possible investment options for revival of each of the closed units and have finalized its recommendations regarding the suitable options. The recommendations of ECOS are under consideration of the Government.